

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 159 of 2013 & I.A. No. 327 of 2013

Dated : 2nd December, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

M/s. Arti Steels Ltd. ... Appellant(s)

Versus

**Odisha Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Rutwik Panda for R-1
Mr. Raj Kumar Mehta,
Mr. Antaryami Upadhayay
Ms. Ishta C. Das Gupta for
R2 & R3

ORDER

At the request of the learned counsel for the parties, post the matter for further hearing on **17th December, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt